

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 696**  
ANSWERED ON 02.12.2021

**SOLAR BASED POWER SUPPLY**

+696. SHRI BALAK NATH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the percentage of solar based power supply in the overall power generation of the country;
- (b) whether any steps are being taken to increase solar energy based power generation and if so, the details thereof;
- (c) whether the Government proposes to take unutilised land of farmers on lease for setting up of solar power projects and if so, the details thereof;
- (d) whether the Government proposes to set up solar power stations in Rajasthan, district-wise including Alwar;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the time frame fixed for setting up of such projects?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) As on 31.10.2021, the share of solar power installed capacity in the overall electricity capacity is 12.20%, and in terms of electricity mix, it is 4.37% for the year 2020-21.

(b): The details of important steps to increase solar energy generation in the country are given at **Annexure**.

(c) Under Pradhan Mantri-Kisan Urja Suraksha Evam Utthan Mahabhiya (PM-KUSUM) Scheme of MNRE, barren/fallow/marshy land of farmers can be used for setting up of solar power projects up to 2 MW capacity.

(d)&(e) Solar power projects are mostly awarded through tariff based competitive bidding. Developers/investors can install solar power projects anywhere in India including Rajasthan.

Projects are also set up in Rajasthan (including Alwar) under component – A of PM-KUSUM scheme, wherein decentralized grid connected solar power plants up to 2 MW capacity can be installed.

(f) The validity of the PM-KUSUM scheme is upto 31.03.2022

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA  
UNSTARRED QUESTION NO. 696 FOR 02.12.2021**

**Important steps taken for increasing Solar energy generation in the country:**

- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022;
- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route;
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025;
- Setting up of solar parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying new transmission lines and creating new sub-station capacity for evacuation of renewable power under Green Energy Corridor Scheme.
- Notification of standards for deployment of solar photovoltaic system/devices;
- Setting up of Project Development Cell for attracting and facilitating investments;
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of power from Grid Connected Solar PV and Wind Projects;
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators; and
- Launch of Green Term Ahead Market (GTAM) to facilitate sale/purchase of Renewable Energy including Solar power through exchanges.